

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

I.A. No. 1111 of 2020

IN

Company Appeal (AT) No. 36, 43-47 of 2016

IN THE MATTER OF:

Sonia Khosla

...Appellant

Versus

Sameer Kudsia& Ors.

...Respondents

Present:

For Appellant :

Mr. Deepak Khosla, Advocate

ORDER

13.03.2020 Let the matter be listed before a Bench in which Mr. Balvinder Singh, Member (Technical) is one of the Members.

Post I.A. No. 1111 of 2020 in Company Appeal (At) No. 36, 43-47 of 2017 before such Bench preferably on 18th March, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

[Alok Srivastava]
Member (Technical)

/ns/gc/